

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.20 OF 2018

In the matter of:

Hyderabad Pollution Controls Ltd & Ors

Appellant

Vs

S. Radhakrishnan & Anr.

Respondents

Mr. Saurabh Jain, Advocate for appellant.

Mr. S.V. Rama Krishna, Advocate for Respondent. .

ORDER

29.08.2019- Since a batch of part heard appeals are fixed for concluding the arguments today, it will not be possible to take up the instant appeal for hearing today and is accordingly adjourned. Let the appeal be posted for hearing on **19th September, 2019**. If the matter spills over, it will again be taken up on **20th September, 2019**.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

Bm/nn